

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH  
ALLAHABAD**

ALLAHABAD this the 28<sup>th</sup> day of *August, 2018*.

**HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).  
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Original Application Number. 330/00442/2014.

Nathoo Ram. ....Applicant.

**VE R S U S**

Union of India and others. ....Respondents

Advocate for the applicant : Shri D.C. Dwivedi (absent)  
Advocate for the Respondents: Shri K.P. Singh

**O R D E R**  
**(Delivered by Hon'ble Mr. Gokul Chandra Pati, AM)**

None is present for the applicant even in the revised call.

There is illness slip of Shri K.P. Singh, counsel for respondents.

It is seen from the record that though the CA has been filed on 24.05.2016, RA has not yet been filed. Today, when the matter was called in revised list, none appeared for the applicant. It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(RAKESH SAGAR JAIN)  
MEMBER- J.**

**(GOKUL CHANDRA PATI)  
MEMBER- A.**

Anand...